



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 15TH MARCH, 2021]

**DIVISION BENCH
VIDEO CONFERENCE AT 10.30 A.M.**

Link for video conferencing will be e-mailed/ SMS to the concerned parties.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site: <http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION PIL</u>				
1)	PIL/35/2020	SHRI R.S KHAWUNGSING @ R. ASING AND 2 ORS Vs UNION OF INDIA AND 2 ORS	MR. A JANKINATH SHARMA MR. MURTAZA AHMED	MR. S. SURESH, ASG MR. TAMPHAMANI AG GA
<u>MOTION</u>				
2)	CrI.A./8/2021	NATIONAL INVESTIGATION AGENCY Vs NARENBAM BISWAJIT SINGH	KH. SAMARJIT SINGH, SPL. PP, NIA	
3)	CrI.A./9/2021	NATIONAL INVESTIGATION AGENCY Vs AKOIJAM BIJUANAND	KH. SAMARJITSINGH, SPL. PP, NIA	
4)	CrI.A./10/2021	NATIONAL INVESTIGATION AGENCY Vs ELANGBAM BROJENDRO SINGH	KH. SAMARJIT SINGH, SPL. PP NIA	
5)	CONT CAS(C)/35/2021	MAISNAM MANIKCHAND SINGH Vs RAJESH KUMAR AND 2 ORS	MR. L ROJESHON MR. AJOY PEBAM	

ADMISSION NSA

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| 6) | W.P.(CrI.)/3/2021
AS PER DIRECTION OF
THE HON'BLE CJ | SMT. GANREIPI
Vs
THE STATE OF MANIPUR
AND 2 OTHERS | MR. RS REISANG, SR.
ADVOCATE | MR. S. SURESH, ASG
PP |
|----|--|--|---------------------------------|--------------------------|

ADMISSION PIL

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|----|-------------|--|---|--------------------|
| 7) | PIL/51/2020 | HATNEIMAWI
Vs
STATE OF MANIPUR AND
ANOTHER | MR. J. HILSON, AMICUS
CURIAE
MS. L REBIKA
MR. M RAKESH | MR. N. KUMARJIT AG |
|----|-------------|--|---|--------------------|

ADMISSION

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| 8) | MC(WA)/21/2020
<i>For Condonation</i> NOT BY
HON'BLE JUSTICE L.S.
JAMIR, | STATE OF MANIPUR AND
4 ORS
Vs
KAPANGKHUI SHIMRAH | MR. SHYAM SHARMA,
GA | MR. ROMENDRO SHARMA |
| 9) | CONT CAS(C)/90/2020
AS PER NEW ROSTER | SMT. TAKHELLAMBAM
(ONGBI) BHEIGYABATI
DEVI
Vs
SHRI DEVESH DEVAL, IAS
AND ANR | MR. L ROMI SINGH
TH SUSHILO SINGH
CH ROMEN SINGH
MR. CH
ROBINCHANDRA | MR. DR RK DEEPAK
IROM BIMOLA DEVI
X |
| 10) | CrI.A./7/2021 | NATIONAL
INVESTIGATION AGENCY
Vs
RAJU KUMAR GUPTA | MR. KH. SAMARJIT
SINGH, Special PP | |

HEARING

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| 11) | CrI.A./8/2019
PAPER BOOK (2 NOS.) | YUMKHAIBAM ROHIT @
RAJESH
Vs
STATE OF MANIPUR | MR. CH NGONGO | MR. KH ATHOUBA PP(HC)
PP (HC) |
| 12) | With
DEATH SENTENCE
REF./1/2019
PAPER BOOK (2 NOS.) | STATE OF MANIPUR
Vs
YUMKHAIBAM ROHIT @
RAJESH AND 4 ORS | | |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. Y DEVADUTTA 09-03-2021 To 18-03-2021
- 2) MR. A ROMENKUMAR 10-03-2021 To 27-03-2021
- 3) MR. M RAKESH 11-03-2021 To 15-03-2021

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)